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THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ)
AT: CHENNAI
MEMORANDUM OF APPLICATION
(Under section 18(1) read with Sections 14,15 of National Green Tribunal Act, 2010)

IN
APPLICATION NO. 75 / 2022

Between:

Sirassu Venkanna

S/o Maisaiah, Aged 42 Years
R/O Peraboinagudem village, Nagaram mandal,
Suryapet Dist, Telangana-508279

...Applicant

AND :

The Union of India & 5 others.

...Respondents

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H.Yasmeen Ali
Counsel for the state of Telangana


Executive Engineer
Irrigation Division No.09
Bhongir, Yadadri-Bhongir Dist..

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ)
AT: CHENNAI
MEMORANDUM OF APPLICATION
(Under section 18(1) read with Sections 14,15 of National Green Tribunal Act, 2010)

IN
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AND :

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REPLY AFFIDAVIT FILED BY 6th RESPONDENT

I, Md.Khursheed Moinuddin, S/o Md.Ghouse Moinuddin , aged 56 years, Executive Engineer, Irrigation Division No.09, Bhongir, Yadadri-Bhongir do hereby solemnly affirm and sincerely state as follows:

Brief facts of the case:

It is to submit that, the Government of Telangana have accorded administrative approval for the Construction work of "Kaleshwaram Project Formation of Baswapur Reservoir of 11.39 TMC near Baswapur(V), Bhuvanagiri (M), Yadadri-Bhuvanagiri District. The total requirement of Sand for completing the construction of Baswapur Reservoir is estimated to about 10.20 Lakh Cubic metres. The Sand is being procured from different quarries in the vicinity of Project from various rivers duly obtaining the permission from competent authorities. The Sand


DEPONENT

procurement is monitored by the coordination of Revenue, Irrigation, Mines & Geology, Ground water and Police Department officials. In case the quarry is maintained by TSMDC Ltd , they will also monitor the excavation and transportation. The requisition was made to the District collector, Yadadri-Bhuvanagiri Dist for allocation of sand for a quantity of 30,000 cum to meet immediate requirement for progressing the ongoing project works. Subsequently the District Collector vide Annexure-I has accorded permission for 20,000 Cum to extraction within a period of 45 days or completion of quantity whichever is earlier. Accordingly, the requisite Seigniorage fee and other charges were paid for 5,000 Cum in 1st spell out of the sanctioned 20,000 Cum. The Tahasildar, Addaguduru(M) has accorded permission for 5,000 cum as 1st spell for extraction of sand from the specified area in Laxmidevi Kalwa village vide Annexure-II.

After the permission was accorded, the extraction of sand was commenced on 25.06.2022 and continued up to 02.07.2022. Only 34 Nos of vehicles were loaded during this period out of 5000 Cum permitted in 1st spell a cumulative quantity of 716 Cum was only excavated and the same was received to stock point of Baswapur Reservoir. The Day wise sand extraction Receipts are mentioned in Annexure-III. No extraction sand was taken up since 03.07.2022. Due to heavy floods in the river the extraction of sand was not possible and transportation was stopped from 03.07.2022 to till date.

Reply to Para: 1

The permission was accorded to extract sand within the demarcated area, the GPS Co-ordinates which were mentioned in the Permit letter issued by Tahasildar (Annexure-III) for a quantity of 5,000 Cum in 1st spell for exclusive utilisation for Government works i.e Formation of Baswapur reservoir and its canals.


DEPONENT

The map annexed by the applicant indicates that the Laxmidevi kalwa of Addagudur (M), Yadadri-Bhongir District is sharing its borders with Nalgonda Dist and Suryapet dist. The permission accorded for extraction of Sand is allocated with GPS coordinates is within village boundary of Laxmidevi kalwa village of Addagudur (M), Yadadri-Bhongir District.

Reply to Para: 2

In this para the applicant has specified the contents mentioned in the District Collector & Chair Person, DLSC Proceeding No. A/1328/2022 Dt: 13.06.2022 permitting to extract 20,000 Cum of sand from Bikkeru vagu of Laxmidevi kalwa of Addagudur (M), Yadadri-Bhongir. The area allocated for extraction of sand is demarcated based on geo-coordinates mentioned in Tahisildar, Addagudur Permit No.01/2022-23 dt: 23.06.2022. The area allotted for Sand extraction to baswapur reservoir is earmarked in Google image. (Annexure IV)

Reply to Para: 3

The sand quarry was being operated under the strict supervision of panchayat Secretary and Village Revenue Assistant (VRA) of Revenue Department. The VRA verifies the GPS of vehicles before entering into the quarry with the vehicles list submitted by Executive Engineer, the transit pass will be issued and allow vehicles for loading. The list of loaded vehicles is entered in Sand Loading Register maintained at sand quarry, the VRA communicates the list of loaded vehicles to the Irrigation department through whatsapp (A sand monitoring group created for effective monitoring of sand loading and transportation).

The concerned officer on duty Assistant Executive Engineer of Irrigation Department will track the loaded vehicles on GPS till the vehicles were reached to the stock point of Baswapur reservoir and after the vehicle reaches the stock point the concerned officer collects the transit pass and unload the sand at stock point.


DEPONENT

These unloaded vehicles are entered in sand Receipt register maintained at stock point. The quarry had been also inspected regularly by the officers of this office. The depth of extraction of sand was made up to 1m only and no deeper excavation was made. The photographs annexed in the affidavit are vehicles that were engaged for transportation of sand from quarry to Baswapur reservoir stock point. The dozer engaged to maintain the earth roads regularly leading to quarry from main road. Hence, the allegations made by the applicant in this para are false and baseless.

Reply to Para 4:

It is submit that the extraction of sand was being strictly carried within the stipulated time i.e between 6 am to 6 pm and vehicles were not engaged beyond the specified time limits.

In respect of the letter addressed by the Project officer, TSMDC regarding the Quarry in Sy.No. 351/1 and Sy.No.353/7 of P.Singaram village of Addagudur (M)having an extent of Ac1- 39 Gts and Ac 2- 10 Gts respectively belonging to Pattedars of Sri. Chamala Sri. Harsha and Sri. Chamala Narsaiah. The TSMDC has made an agreement with the Pattedars for De casting the Sand from their Patta lands as stated by the Project Officer, TSMDC in his letter No.TSMDC/SUR/Sand/2022 Dt.28.06.2022. The Quantity of sand to be extracted from the said Sy.Nos is 49,820 Cum with a depth of 3.27m. This quarry is maintained by the TSMDC in collaboration with the Pattedars and is not concerned with the area allotted for Sand extraction to Baswapur Reservoir Project.

The extraction of sand for Baswapur reservoir was commenced after


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obtaining necessary approvals from the District Level Sand Committee. The area allotted for extraction of Sand to Baswapur Reservoir is about 28 Acres. The depth of excavation permitted is 1.0m. The extraction of sand was commenced on 25.06.2022 and continued up to 02.07.2022 in the area allocated for Baswapur Reservoir upto a depth of 1.0m only. The Baswapur allotted quarry area is not concerned with the Quarry maintained by TSMDC. The allotted Sand Quarry area for this Baswapur Reservoir project is adjacent to the TSMDC maintained quarry in collaboration with Pattedars. No encroachment was made in to the Private Quarry maintained by TSMDC.

Hence the allegations made by the applicant in this para regarding unauthorised excavation of Sand being done without proper permission and way bills is false and baseless.

Reply to Para 5:

It is submitted that, the extraction of sand was made up to a depth of 1m only. No deep excavation was made since beyond the depth of 1.0 m the water table in the stream was encountered and it is not possible to excavate deeper. So far only 716 Cubic metres of Sand is only extracted from the allotted quantity of 5000 Cum permitted in 1st Spell. Since no deeper was made there is no possibility of entering the Polluted Musi River into the Bikkeru vagu as apprehended by the applicant.

Reply to Para 6:

It is submitted that, the village roads that were utilized for movement of vehicles are repaired and maintained regularly. A dozer was engaged continuously



DEPONENT

for repairing the undulations that arise due to vehicle movement. No such complaint were received regarding damage of agriculture pumps, Motors and pipelines as alleged by the applicant. However, all precautions are taken and necessary measures are taken to avoid damage to the Agriculture Pipelines.

Reply to Para 7 & 8:

It is submitted that, the extraction is done from the specified area only and the transportation of loaded vehicles was GPS tracked until the vehicles unloaded at Stock Point in Baswapur Reservoir. The Extraction and transportation was supervised in coordination with Revenue, Irrigation, Mining and Police departments.

Hence the allegation made by the applicant regarding diversion of vehicles is his own contentions which are false and baseless.

VERIFICATION

I, Md. Khursheed Moinuddin S/o. Ghouse Moinuddin, aged 56 years, Occ: Executive Engineer, Irrigation Division No.09, Bhongir, Yadadri-Bhongir, do hereby declare that the facts stated in the above paras are true and correct to the best of my knowledge, belief and information. Hence, verified on this the 15th day of July 2022.

Bhongir
Dt: 15th July 2022


DEPONENT
Executive Engineer
Irrigation Division No.09,
Bhongir, Yadadri-Bhongir Dist.

GOVERNMENT OF TELANGANA
PROCEEDINGS OF THE DISTRICT COLLECTOR & CHAIRPERSON,
DISTRICT LEVEL SAND COMMITTEE, YADADRI BHUVANAGIRI DISTRICT
Present: Smt. Pamela Satpathy, I.A.S

Proceedings No. E2/2754/2020

Dated.13.06.2022.

Sub:- Sand -Telangana State Sand Mining Rules,2015 - Identification of sand in Bikkeru vagu of Laxmidevi Kalva Village of Addagudur Mandal - Yadadri Bhuvanagiri District - continuation Permission accorded - Orders - Issued.

- Ref:-
1. G.O.Ms. No. 3, Industries, Commerce (Mines-I) Dept., Dt: 08-01-2015.
 2. G.O.Ms. No. 15, Industries, Commerce Dept., Dated: 19-02-2015.
 3. Govt. Memo No. 1562/M.I(1)2016-1 (Ind. & Comm., (Mines-I) Dept., dated: 17-03-2016.
 4. This office proceeding No.E2/2754/2020. Dt:19.04.2022.
 - 5.The Executive Engineer, I&CAD, Irrigation Division No.09, Bhongir Lr.No.EE/ID.9/Bngr/Baswapurreservoir/Sand/2022-23/638, Dt:02.06.2022.
 6. Note Approval of the District Collector, Yadadri Bhuvanagiri, Dt:09.06.2022.

** ** *

ORDER:-

The Government vide reference 1st cited have formulated Telangana State Sand Mining Rules - 2015(TSSMR'2015) to regulate the mining and transportation of sand in the state of Telangana and for the purposes connected therewith. Subsequently, the Government vide references 2nd and 3rd have made certain amendments to the Telangana State Sand Mining Rules Rules-2015. In the reference 3rd cited, the government have issued model guidelines for regulation of extraction of sand for local use in I, II & III order streams, as per Telangana State Sand Mining Rules - 2015.

In the reference 5th cited, the Executive Engineer, I & CAD Department, Irrigation Division No.09 has submitted the Government Of Telangana have accorded administrative approval of Rs.1751.00 Crores for the work of Kaleshwaram Project "Formation of Baswapur reservoir with 11.39 TMC at Baswapur (V) of Bhongir Mandal.

Further, he has submitted that, accordingly the agency has started the work duly mobilizing huge men and machinery and work is in good progress. The total quantity required for the subject work cited is about 10.20 lakh cubic meter. Nearly 4.70 lakh cum of sand procured from various quarries in Nalgonda, Suuryapet & Yadadri Bhuvanagiri and utilized in the work of formation of Nursimha Sagar (Baswapur Reservoir). Further, he has submitted that, now the immediate requirement is 30,000 cum of sand for reservoir works in order to take up the strengthening of bund and complete the work within target period and requested to arrange 30,000 Cum from the in Bikkeru vagu of Laxmidevi Kalva Village of Addagudur Mandal.

In view of the above circumstances, the permission is hereby accorded to the Tahsildar, Addagudur Mandal for extraction and transportation of sand from the above approved sand reach for a quantity of **20,000 Cum for a period of one and Half month only or completion of the quantity whichever is earlier** for exclusively Government works for Kaleshwaram project of Baswapur Reservoir only subject to the following conditions:-

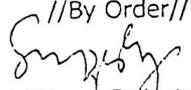
1. The sand extraction shall not be conducted beyond the permitted area and depth.

2. The extraction of sand shall be under strict supervision of Panchayath Secretary / Village Revenue Assistant concerned.
3. Boundary pillars with geo-co-ordinates shall be erected at each corner or angle around the specified sand bearing area before commencing the operations.
4. The extraction of sand shall follow the rules of Telangana State Sand Mining Rules 2015.

The EE, Kaleshwaram project shall apply before the Tahsildar concerned by paying requisite amount of seignior age fee & others in addition to 30% towards DMFT(District Mineral Foundation Trust) on S.fee, 2% towards SMET (State Mineral Exploration Trust) on S.fee and 2% Income Tax on S.fee. The Tahsildar shall collect the above requisite amounts and issue instructions to the concerned Panchayat Secretary duly enclosing the receipt in lieu of payment of amount for the required quantity of sand. The panchayat Secretary concerned shall issue waybills to the applicant on receiving the receipt and instructions from the Tahsildar.

The sand excavation, loading and transportation should be done in day time only i.e 6.00AM to 6.00PM. Any transportation noticed in the night will be treated as illegal and will be seized. The administrative expense amount to be remitted in District Walta Authority (DRDO), Yadadri Bhuvanagiri account separately and this amount will be spent for printing of way bills/receipts and other regulating works in reaches and transportation.

The order is liable for cancellation, if found that it was issued grossly on mistake of fact, suppression of information etc., without giving any further notice.

//By Order//

 Additional Collector (R)
 Yadadri Bhuvanagiri
 14.

- To
 The Tahsildar, Addagudur Mandal for necessary action.
 Copy to the Executive Engineer, I&CAD, Kaleshwaram Project for necessary action.
 Copy to the Deputy Director, Ground Water Department for necessary action.
 Copy to the Asst. Director of Mines & Geology, Yadadri Bhuvanagiri for necessary action.
 Copy to the Dy. Commissioner of Police for information and take necessary action

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- 10 -

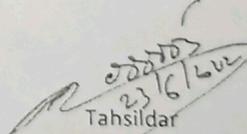
GOVERNMENT OF TELANGANA
Permit for Dispatch of Sand

Permit No.1/Sand/LD Kalva/2022

Dated: 23-06-2022

Permit is hereby granted to Executive Engineer, I & CAD Irrigation Division No.09, Bhongiri to dispatch of Sand from the Specified Sand bearing area within the Geo coordinates: 1. N 17°21' 40.19" E 79°26' 36.42" W 2. N 17°21' 38.56" E 79°26' 33.93" W 3. N 17°21' 26.76" E 79°26' 41.72" W 4. N 17°21' 21.27" E 79°26' 44.69" W 5. N 17°21' 07.46" E 79°26' 57.40" W 6. N 17°21' 08.57" E 79°26' 59.94" W 7. N 17°21' 23.45" E 79°26' 47.13" W 8. N 17°21' 28.29" E 79°26' 44.74" W situated in the limits of Laxmi Devi Kalva Village, Addagudur Mandal, Yadadri Bhuvanagiri District in consideration of payment of Seigniorage fee. The Collector & District Magistrate has given order to de-casting of sand from the above subject area vide Procd.no.E2/2754/2020, dt.13.06.2022. Executive Engineer, I & CAD Irrigation Division No.09, Bhongir has requested to permit to lift the 5,000 Cum of sand vide Lr.No.EE/Dn.9/Nrusimhasagar/BNGR/SAND/2022-23/LD kalwa/699, dt.14.06.2022. This permit is granted subject to the following conditions:

1. The permit is valid from 25.06.2022 to 09.07.2022 (15 days) only or completion of the quantity whichever is earlier.
2. The permit is valid only for 5,000Cum of Sand.
3. The permit is valid only for vehicles with active GPS device.
4. Other than the listed vehicles are not allowed for loading.
5. The permit holder shall inform the details of the loading on daily basis.
6. The permit is not transferable.
7. The permit shall be surrendered after the quantity noted therein is dispatched within one day after last consignment of dispatch along with the dispatch particulars etc.
8. The permit holder shall maintain Production & Dispatch Register at the allotted sand bearing area de-casted with the details of destination, quantity, vehicle number, date of dispatch and time etc.
9. Panchayat Secretary, Laxmi Devi Kalva(V), Addagudur(M) Shall monitor the way bills.
10. Loading of sand shall be as per the approved capacity of vehicle.
11. Transportation of de-casted sand from specified area to the Consignee.
12. The sand extraction and transportation shall be permitted in day time between 6.00 AM to 6.00 PM only.
13. The de-casting operations from the specified area as per the conditions mentioned in the collector order and guidelines issued by the District Collector from time to time.
14. The permit holder shall comply with all conditions scrupulously.


Tahsildar
Addagudur Mandal

To

The Executive Engineer, I & CAD, Irrigation Division No.09, Bhongir, Yadadri-Bhuvanagiri District.

Book No. 1 to 6, S.No.1 to 300 @ 16.5 Cum = 4,950Cum.

Permit is valid from 25.06.2022 to 09.07.2022 (15 days) only or completion of the quantity whichever is earlier.

Copy Submitted to

The Collector & District Magistrate, Yadadri-Bhuvanagiri for favour of kind information.

The Joint Collector, Yadadri-Bhuvanagiri for favour of kind information.

The Director of Mines & Geology & Dy. Director of Mines & Geology, Hyderabad for favour of information.

Copy to

The RDO, Bhongir for favour of information and necessary action.

The Asst. Commissioner of Police, Bhongir for favour of information and necessary action.

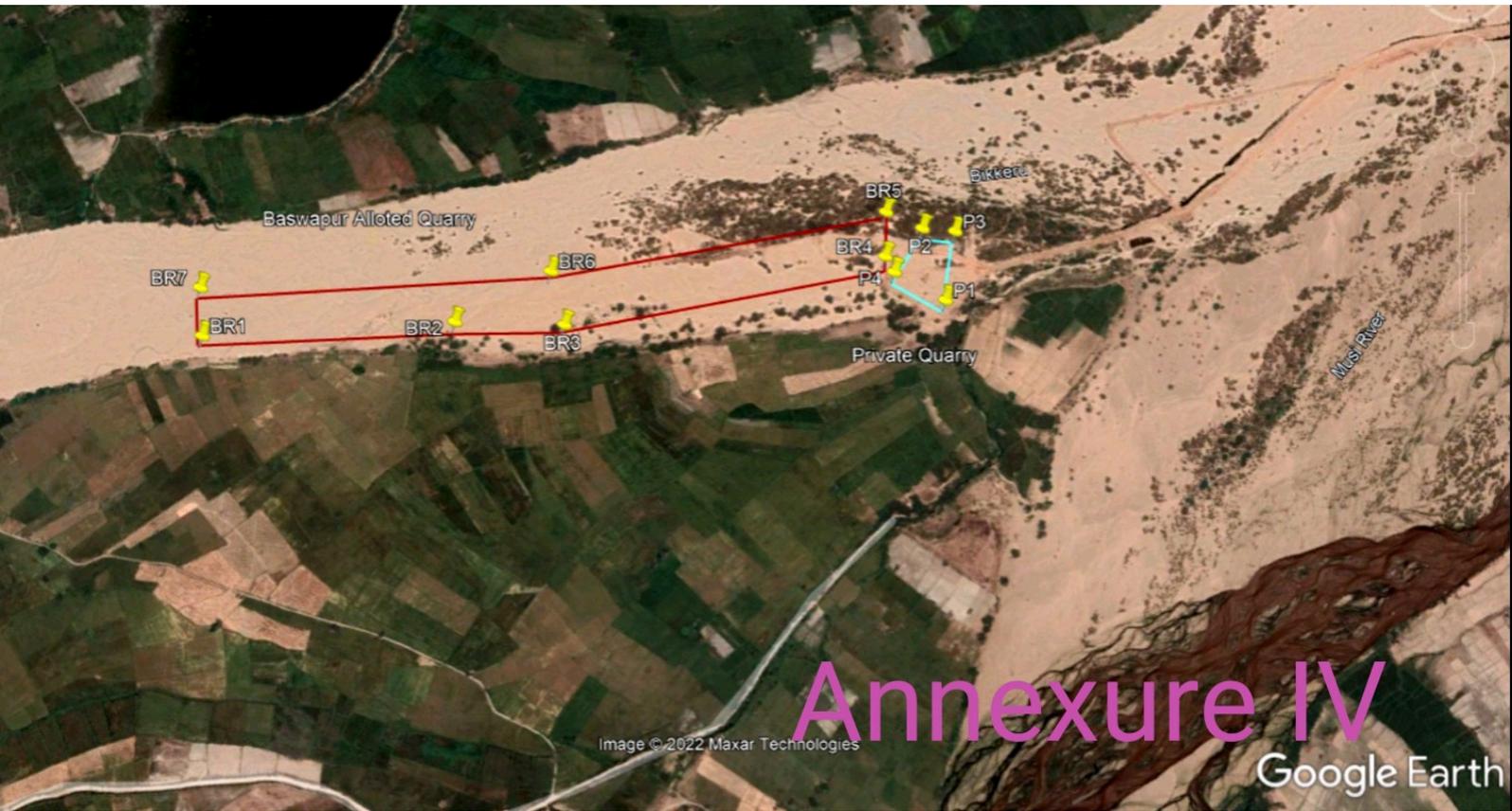
The District Transport Officer, Yadadri-Bhuvanagiri for favour of information and necessary action.

Annexure - II

Abstract of Sand quantity received from Lamdevikalwa quarry to the Baswapur reservoir Stock Point

S.No	Date	No.of Vehicles used	Quantity Recived in Cum
1	25.06.2022	7	152
2	26.06.2022	8	172
3	01.07.2022	11	232
4	02.07.2022	8	160
	Total	34	716

M. Chy...
Executive Engineer
Irrigation Division No. 9
DHONGIR, Yadedri Buvanaodri Dist. 501, 2
KSLR



way bill



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

Permit NO - 1 / Sand / 2022

Transit Form No. 1

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
2. Name & Address of the Consignee : Executive Engineer Basavapum
Kaleshwaram project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanag
5. Date & Time Of Issue : 25/06/2022
6. Vehicle No. : TS 30 T 6777
7. Quantity : 14
8. Cubic Meters : 20 m³

Signature of the Consignor /
Authorized Person

Signature of the
Issuing Authority
Addagudur (Dis)
Yadadri Bhongiri (Dis)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

Permit No - 1 / Sand / 2022

Transit Form No. 2

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
2. Name & Address of the Consignee : Executive Engineer Basavapum
Kaleshwaram project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 25/06/2022
6. Vehicle No. : TS 07 UK 1229
7. Quantity : 14
8. Cubic Meters : 20m³

Mallech
 Signature of the Consignor /
 Authorized Person

[Signature]
 Signature of the
 Issuing Authority
 Yadadri Bhongir (Dist.)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



**GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND**

permit No - 1 / sand / 2022

Transit Form No. 3

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
- 2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : 25/06/2022
- 6. Vehicle No. : TS 07 UK 5399
- 7. Quantity : 16
- 8. Cubic Meters : 24m³

Uentert
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority,
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



GOVERNMENT OF TELANGANA YADADRI BHUVANAGIRI DISTRICT TRANSIT FORM FOR SAND

Permit No - 1 / Sand / 2022

Transit Form No. 4

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 25/06/2022
6. Vehicle No. : TS 05 VE 1349
7. Quantity : 16
8. Cubic Meters : 2um³

krishna

Signature of the Consignor /
Authorized Person

[Signature]
Tahasildar
Signature of the
Issuing Authority
Yadadri Bhuvanagiri Dist.

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

permit NO-1/Sand/2022

Transit Form No. 5

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
2. Name & Address of the Consignee : Executive Engineer Basavapum
Kaleshwaram project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 25/06/2022
6. Vehicle No. : TS 05 VE 6111
7. Quantity : 16
8. Cubic Meters : 24m³

[Handwritten Signature]

Signature of the Consignor /
Authorized Person

[Handwritten Signature]
Signature of the
Issuing Authority,

Yadadri Bhongiri (Dist.)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



GOVERNMENT OF TELANGANA YADADRI BHUVANAGIRI DISTRICT TRANSIT FORM FOR SAND

permit NO - 1 / Sand / 2022

Transit Form No. 6

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
- 2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : 25/01/2022
- 6. Vehicle No. : TS 30 T 9599
- 7. Quantity : 14
- 8. Cubic Meters : 20m³

[Signature]
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority
Addagudur (M),
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



GOVERNMENT OF TELANGANA YADADRI BHUVANAGIRI DISTRICT TRANSIT FORM FOR SAND

permit no - 014 Sande - 2022

Book No. 1

Transit Form No. 7

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Basavapulam Reser
- 2. Name & Address of the Consignee : Executive Engineer Basavapulam
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : 25/6/2022
- 6. Vehicle No. : 78 05 UD 4149
- 7. Quantity : 145
- 8. Cubic Meters : 20m3

[Signature]
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority
Addagudur (M),
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exausted.



GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

permitNO-1/Sand/2022

Transit Form No. 8

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Baswapur Reser
- 2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvan
- 5. Date & Time Of Issue : 26/06/2022
- 6. Vehicle No. : TS 30 T 6777
- 7. Quantity : 14
- 8. Cubic Meters : 20m³


Signature of the Consignor /
Authorized Person


Signature of the
(Issuing Authority),
Yadadri Bhongiri (Dist)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

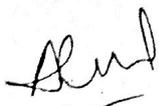
permit No-1/Sand/2022

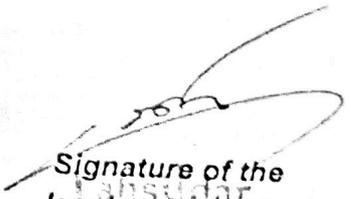
Transit Form No. 9

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 26/06/2022
6. Vehicle No. : TS 05 UD 2349
7. Quantity : 14
8. Cubic Meters : 20m³


Signature of the Consignor /
Authorized Person


Signature of the
Issuing Authority
Addagudur (M),
Yadadri Bhongiri (Dist.)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.

Original-White / Duplicate-Pink



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

Permit NO - 1/Sand/2022.

Transit Form No. 10

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
2. Name & Address of the Consignee : Executive Engineer Basavapam
Kaleshwaram project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 26/06/2022
6. Vehicle No. : TS 07 UG 7777
7. Quantity : 16
8. Cubic Meters : 24m³

Signature
Signature of the Consignor /
Authorized Person

Signature
Signature of the
Issuing Authority,
Addagudur (M),
Yadadri Bhongiri (Dist.)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exuasted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

permit No - 1 / Sand / 2022

Transit Form No. 11

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
2. Name & Address of the Consignee : Executive Engineer Basavapuam
Kaleshwaram Project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 26/06/2022
6. Vehicle No. : TS 07 UK 2394
7. Quantity : 16
8. Cubic Meters : 24m³

Jagan Reddy

Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority,
Addagudur (M.),
Yadadri Bhongiri (Dist.)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exausted.



Original White / Duplicate Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

Permit No - 1 / sand / 2022

Transit Form No. 12

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
- 2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist
- 5. Date & Time Of Issue : 26/06/2022
- 6. Vehicle No. : TS 30 T 6539
- 7. Quantity : 14
- 8. Cubic Meters : 20m³


Signature of the Consignor /
Authorized Person


Signature of the
Issuing Authority
Yadadri Bhongiri (Dist)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA YADADRI BHUVANAGIRI DISTRICT TRANSIT FORM FOR SAND

13 permit NO-1/Sand/2022

Transit Form No.

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
- 2. Name & Address of the Consignee : Executive Engineer Basavapum
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : 26/06/2022
- 6. Vehicle No. : TS 05 UD 1349
- 7. Quantity : 14
- 8. Cubic Meters : 20m³

Signature of the Consignor /
Authorized Person

Signature of the
Issuing Authority
Addagudur (Dist.)
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.

Original-White / Duplicate-Pink



GOVERNMENT OF TELANGANA YADADRI BHUVANAGIRI DISTRICT TRANSIT FORM FOR SAND

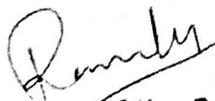
permit No-1/ Sand/2022.

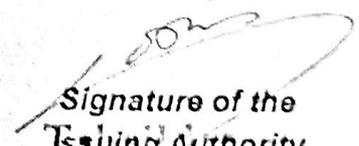
Transit Form No. 14

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
- 2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : 26/01/2022
- 6. Vehicle No. : TS 30 TA 2357
- 7. Quantity : 16
- 8. Cubic Meters : 24m³


Signature of the Consignor /
Authorized Person


Signature of the
Issuing Authority
Addagudur (M),
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exuasted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

15 permit NO-1/sand/2022

Transit Form No.

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
- 2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : 26/06/2022
- 6. Vehicle No. : TS 30 T 9599
- 7. Quantity : 14
- 8. Cubic Meters : 20m³

[Signature]
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

perm no - 1 / Sande

Transit Form No. **16**

Book No. **1**

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project *Basavaplam Res*
- 2. Name & Address of the Consignee : Executive Engineer Basavaplam
Kaleswaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservior, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : *1/02/2022*
- 6. Vehicle No. : *TS 29 TA 1189*
- 7. Quantity : *145*
- 8. Cubic Meters : *20 m³*

[Signature]
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority
Addagudur (Tah.)
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA YADADRI BHUVANAGIRI DISTRICT TRANSIT FORM FOR SAND

part no - 1/3 and

Transit Form No. **17**

Book No. **1**

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project *Basavapur Res*
- 2. Name & Address of the Consignee : Executive Engineer Basavapuram
Kaleswaram phase
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : *1/07/2022*
- 6. Vehicle No. : *TJ 05 UD 4143*
- 7. Quantity : *147*
- 8. Cubic Meters : *20 m³*

[Signature]
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority
Addagudur (M),
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

Transit Form No. 18

permit no - 1 larde

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Basavapur
- 2. Name & Address of the Consignee : Executive Engineer Basavapuram
Kaleswaram phosa
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri D
- 5. Date & Time Of Issue : 01/07/2022
- 6. Vehicle No. : TS 05 UD 2558
- 7. Quantity : 107
- 8. Cubic Meters : 2023

[Signature]
Signature of the Consignor /
Authorized Person

[Signature]
Tahasildar
Signature of the
Issuing Authority
Yadadri Bhuvanagiri

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

Permit NO - 1 / sand / 2022.

Transit Form No. 19

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
2. Name & Address of the Consignee : Executive Engineer Basavapnam
Kaleshwaram project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 01/07/2022
6. Vehicle No. : TS 07 UK 1229
7. Quantity : 14
8. Cubic Meters : 20m³

Malleh
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority
Yadadri Bhongir (Dist.)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

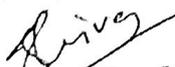
Transit Form No. **20**

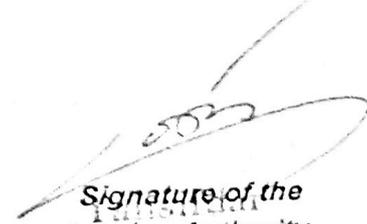
permit NO - 1 / Sand / 2022.

Book No. **1**

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 01/07/2022
6. Vehicle No. : TS OF UC 2123
7. Quantity : 16
8. Cubic Meters : 24m³


Signature of the Consignor /
Authorized Person


Signature of the
Issuing Authority,
Addagudur,
Yadadri Bhongiri (Dist.)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



GOVERNMENT OF TELANGANA

YADADRI BHUVANAGIRI DISTRICT

TRANSIT FORM FOR SAND

permit no - 1. sand -

Transit Form No. 22

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project *Basavapuuam Project*
2. Name & Address of the Consignee : Executive Engineer Basavapuuam
Kaleswa Ram Project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 1/7/2022
6. Vehicle No. : TS 05 UD 2349
7. Quantity : 14 T
8. Cubic Meters : 20 m³

[Signature]
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority
Yadadri Bhongiri (Dist.)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA YADADRI BHUVANAGIRI DISTRICT TRANSIT FORM FOR SAND

Permit no 1/sand-2022

Transit Form No. 23

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Basavapur Reservoir
- 2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram Project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : 1/7/2022
- 6. Vehicle No. : TS 30 T 8258
- 7. Quantity : 14 T
- 8. Cubic Meters : 20 m³

Salinya Devi

Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Tahasildar
Issuing Authority
Addagudur (M.),
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

Permit no - 1 / sand / 2022.

Transit Form No. 24

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
- 2. Name & Address of the Consignee : Executive Engineer Basavapum
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : 1/7/2022.
- 6. Vehicle No. : TS 05 UE 1349
- 7. Quantity : 16 T
- 8. Cubic Meters : 24 m³

Sai Reddy

Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



Original-White / Duplicate-Pink

**GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND**

25 Permit NO-1/2022

Transit Form No.

Sand

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 1/7/2022
6. Vehicle No. : TS 05 UD 1349
7. Quantity : 14 T
8. Cubic Meters : 20 m³.

Swamy
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority
Yadadri Bhongiri (Dist.)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

26 permit no 11/Sand/dc22.

Transit Form No.

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Baswapur Reservoir
2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram Project
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 11/7/2022.
6. Vehicle No. : T.S07 UK 5399
7. Quantity : 16 T
8. Cubic Meters : 24 m³

venkatesh

Signature of the Consignor /
Authorized Person

50
Tahsildar
Signature of the
Issuing Authority
Yadadri Bhongir (Dist.)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA YADADRI BHUVANAGIRI DISTRICT TRANSIT FORM FOR SAND

Transit Form No. 27

formed no - 1/ made
Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project
- 2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : 02/07/2022
- 6. Vehicle No. : TS 07 UC 7777
- 7. Quantity : 165
- 8. Cubic Meters : 24m³

Ashochi
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority,
Yadadri Bhongiri (DIST)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

parent no - 1/Bande
00
Book No. 1

Transit Form No. *28*

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project *Basavapur Res*
- 2. Name & Address of the Consignee : Executive Engineer Basavapuram
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : *02/07/2022*
- 6. Vehicle No. : *TS 30 TA 3969*
- 7. Quantity : *165*
- 8. Cubic Meters : *20 m³*

Krishna
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority
Yadadri Bhuvanagiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exausted.



Original-White / Duplicate-Pink

**GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND**

Permit no. 1 / Sand / 2022.

Transit Form No. **29**

Book No. **1**

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project *Baswapur Reservoir*
- 2. Name & Address of the Consignee : Executive Engineer Basavapuam
Kaleshwaram project.
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : *2/7/2022.*
- 6. Vehicle No. : *TS 05 UE 8969*
- 7. Quantity : *16T*
- 8. Cubic Meters : *24 m³.*

M. Sani
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority,
Addagudur (M),
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exuausted.



**GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND**

permit no-1 / sand / 2022.

Transit Form No. **30**

Book No. **1**

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project
- 2. Name & Address of the Consignee : Executive Engineer Basavapuum
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : *2/7/2022.*
- 6. Vehicle No. : *TS 07 UK 2123*
- 7. Quantity : *16 T*
- 8. Cubic Meters : *24 m³.*

Signature of the Consignor /
Authorized Person.

Signature of the
Issuing Authority,
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

permit no. 1/2022/sand.

Transit Form No. 31

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project Basavapuram Reseri
2. Name & Address of the Consignee : Executive Engineer Basavapuram
Kaleshwaram project.
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 21/7/2022
TS 05 UD 2349
6. Vehicle No. :
7. Quantity : 14 T
8. Cubic Meters : 20 M³.

Signature of the Consignor /
Authorized Person

Signature of the
Issuing Authority,
Tahasildar (M),
Yadadri Bhongiri (Dist.)

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

permet no - 1 / sande

Transit Form No. 32

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project *Babaraplan Reser*
- 2. Name & Address of the Consignee : Executive Engineer Basavapuum
Kaleshwaram phaser
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
- 5. Date & Time Of Issue : *02/7/2022*
- 6. Vehicle No. : *TS 05 UD 4149*
- 7. Quantity : *145*
- 8. Cubic Meters : *20 m3*

Kaile
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority,
Addagudur (M),
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exuasted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA
YADADRI BHUVANAGIRI DISTRICT
TRANSIT FORM FOR SAND

panel no - 1/Bande
Book No. 1

Transit Form No. 33

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

- 1. Name of the Work : Kaleshwaram Project Basavapur Res
- 2. Name & Address of the Consignee : Executive Engineer Basavapuram
Kaleshwaram project
- 3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
- 4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist
- 5. Date & Time Of Issue : 02/7/2022
- 6. Vehicle No. : TS 07 UC 7222
- 7. Quantity : 165
- 8. Cubic Meters : 24m3

[Signature]
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority,
Yadadri Bhongiri (Dist.)

Conditions :

- 1. Overwriting in any form in the way bills makes it invalid
- 2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
- 3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.



Original-White / Duplicate-Pink

GOVERNMENT OF TELANGANA YADADRI BHUVANAGIRI DISTRICT TRANSIT FORM FOR SAND

part no. 1/3 and

Transit Form No. 34

Book No. 1

Order No. & Date of Permission issued by Tahasildar ADDAGUDUR

1. Name of the Work : Kaleshwaram Project *Basavapalem*
2. Name & Address of the Consignee : Executive Engineer Basavapum
Kaleswaram, p. k. Basavapalem
3. Location of the Sand Area : Laxmi devi kalva
 - a) Name of the Stream : Bikkeru Vagu
 - b) Village : Laxmi devi kalva
 - c) Mandal : Addagudur
4. Destination : Kaleshwaram Project, Baswapur Reservoir, Yadadri Bhuvanagiri Dist.
5. Date & Time Of Issue : 02/07/2022
6. Vehicle No. : TS 30 T 7288
7. Quantity : 147
8. Cubic Meters : 20.43

[Signature]
Signature of the Consignor /
Authorized Person

[Signature]
Signature of the
Issuing Authority (Dist.)
Yadadri Bhuvanagiri

Conditions :

1. Overwriting in any form in the way bills makes it invalid
2. The driver shall carry the Original copy of the transit form and hand it over to consignee,
3. The Duplication copy of the Transit form and the book shall be returned to the concerned authority after the book is exhausted.